

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.154/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Conclave Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RPTNANKO BANERJEE, S Adv
2. SWAPNA CHOUBEY, Adv
3. TANVEE, PCS

} Respondents

Tanvee
13/10/17

4. CS. SANJAY KUMAR GUPTA (PCS)
5. CS. ROHIT KUMAR KESHRI (PCS)

} PETITIONER

ORDER

Rohit Keshri
13/10/17

Ld. Counsel for the petitioner and the respondents are present.

List on 17/10/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)